

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 630/MP/2020

Subject : Petition for seeking appropriate dispensation and guidance in terms of the Minutes of Meeting dated 10.1.2020 between the Petitioner and the Respondents for implementation of closed bus operation of Unit 1 (connected to STU) and Unit 2 (connected to ISTS) at Petitioner's 2X300 MW coal based thermal generating station located at Tadali, Chandrapur in the State of Maharashtra.

Date of Hearing : 9.11.2021

Coram : Shri P. K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P.K. Singh, Member

Petitioner : Dhariwal Infrastructure Limited (DIL)

Respondents : Power Grid Corporation of India Limited (PGCIL)
and 6 Ors.

Parties Present : Shri Avijeet Lala, Advocate, DIL
Ms. Mandakini Ghosh, Advocate, DIL
Ms. Meha Chandra, Advocate, DIL
Ms. Suparna Srivastava, Advocate, CTU
Ms. Soumya Singh, Advocate, CTU
Shri Tushar Mathru, Advocate, CTU
Shri Rabi Chowdhury, DIL
Shri Subir Kumar Saha, DIL
Shri Aveek Chatterjee, DIL
Shri Bhaskar Kumar Ganguly, DIL
Shri Shubhayu Sanya, DIL
Shri Swapnil Verma, CTU
Shri Partha Sarathi Das, CTU
Shri Pratyush Singh, CTU
Shri Siddharth Sharma, CTU
Shri Ranjeet Singh Rajput, CTU
Shri Aditya Das, WRLDC
Shri Alok Kumar Mishra, WRLDC



Record of Proceedings

The learned counsel for the Petitioner submitted that the arguing counsel in the matter is in some personal difficulty and hence sought for a short adjournment. On the request of the Petitioner, the Commission adjourned the matter.

2. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

By order of the Commission

sd/-
(V. Sreenivas)
Deputy Chief (Law)

